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**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CA (CAA) No.80/KB/2018

**Present: Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7<sup>th</sup> March 2018, 10.30 A.M**

Name of the Company	AB Base Metal Mining Co. Pvt.Ltd. & Ors		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

RAVI ASOPA - Advocate for petitioners

*[Handwritten signature]*  
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**ORDER**

Ld. Counsel on behalf of the petitioner is present.

Heard. Admit. Reserved for order.

*[Handwritten signature]*  
Sd

(Jinan K.R.)  
Member (J)